

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.408**

**IA/2573/ND/2024, IA/2873/ND/2024 IN IB/165/ND/2024**

**IN THE MATTER OF:**

Tourism Finance Corporation Of India Limited	...	Applicant
Versus		
Genesis Infratech Private Limited	...	Respondent

**Under Section 7 of (IBC)**

**Order delivered on 13.06.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Nitin Dahiya, Adv. Hunny Parashar, Adv. Sushant Kumar, Adv. Mohit Kumar
For the Respondent	: Adv. Akhil Shankhwar, Adv. Ankit Srivastava

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **12.07.2024**

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**